

NOTICE

It is hereby informed to the **Advocates and parties-in-person** at the **Principal Seat at Bombay** and its benches at **Nagpur, Aurangabad and High Court of Bombay at Goa** that for the purpose of **Auto-listing and to update information subject-wise in the Case Information System (CIS)**, it is necessary to provide the information in the proforma prescribed herewith along with each case at the time of filing. **(either physical or e-filing).**

It is, therefore, requested to provide the information in the proforma prescribed below at the time of Filing each new case before the High Court:

The Bench as per Roster (Along with Clause Number of Case Type under which the matter is covered.)	SUBJECT AND SUB-SUBJECT (Select From the List)	SUBORDINATE COURT DETAILS. (wherever required)

Dated 7th February, 2025

By Order

Sd/-
(A. H. Laddhad)
Prothonotary and Sr. Master
High Court, O.S. Bombay.

Sd/-
(H.M. Bhosale)
Registrar(Judicial-I)
High Court, A.S. Bombay

Enclosure:- Subject and sub-subject List.

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
1	1	ADMINISTRATIVE LAW	1	ARBITRARY
2	1	ADMINISTRATIVE LAW	2	BREACH OF NATURAL JUSTICE
3	1	ADMINISTRATIVE LAW	99	OTHERS
4	1	ADMINISTRATIVE LAW	3	MALAFIDES
5	2	ADMIRALTY AND MARITIME LAWS	1	ADMIRALTY AND MARITIME LAWS
6	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	6	MEMBER/CHAIRMAN/VICE CHAIRMAN OF CAT MAT TRIBUNAL
7	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	4	MEMBERS/CHAIRMAN IF STATE PSC AND UPSC
8	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	5	MEMBERS OF ELECTION COMMISION
9	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	3	HIGH COURT JUDGES
10	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	2	GOVERNOR
11	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	1	ADVOCATE GENERAL/LAW OFFICER
12	3	APPOINTMENT OF CONSTITUTIONAL FUNCTIONARIES	99	OTHERS
13	4	ARBITRATION	105	Challenge to Tribunal order under Section 17
14	4	ARBITRATION	106	Arbitration Appeals - Single Bench
15	4	ARBITRATION	103	Extension of Arbitral Mandate
16	4	ARBITRATION	99	OTHERS
17	4	ARBITRATION	2	CHALLENGE TO AWARD
18	4	ARBITRATION	1	APPOINTMENT OF ARBITRATORS
19	4	ARBITRATION	102	Interim Relief
20	4	ARBITRATION	100	Arbitration Appeal - Division Bench
21	4	ARBITRATION	104	Jurisdiction as to Arbitration
22	4	ARBITRATION	101	Enforcement of Foreign Awards
23	5	CASTE CERTIFICATE	1	ADMISSION
24	5	CASTE CERTIFICATE	2	SERVICE
25	5	CASTE CERTIFICATE	99	OTHERS
26	6	COMPANY LAW, MRTP AND ALLIED	3	DEMERGER
27	6	COMPANY LAW, MRTP AND ALLIED	2	COMPROMISE
28	6	COMPANY LAW, MRTP AND ALLIED	1	AMALGAMATION/MERGER
29	6	COMPANY LAW, MRTP AND ALLIED	12	WINDING UP
30	6	COMPANY LAW, MRTP AND ALLIED	99	OTHERS
31	6	COMPANY LAW, MRTP AND ALLIED	11	SICK INDUSTRIES
32	6	COMPANY LAW, MRTP AND ALLIED	10	SHARES
33	6	COMPANY LAW, MRTP AND ALLIED	9	SEBI MATTERS
34	6	COMPANY LAW, MRTP AND ALLIED	8	REDUCTION OF CAPITAL ASSETS
35	6	COMPANY LAW, MRTP AND ALLIED	7	AGAINST ORDER PASSED BY COMPANY LAW BOARD
36	6	COMPANY LAW, MRTP AND ALLIED	6	MISMANAGEMENT
37	6	COMPANY LAW, MRTP AND ALLIED	5	MISFEASANCE SUMMONS
38	6	COMPANY LAW, MRTP AND ALLIED	4	DISINVESTMENT
39	7	COMPENSATION	99	OTHERS
40	7	COMPENSATION	2	OWNERS LIABILITY MATTERS
41	7	COMPENSATION	3	MOTOR ACCIDENT CLAIM PERMANENT DISABILITY
42	7	COMPENSATION	4	MOTOR ACCIDENT CLAIM MATTERS DEATH

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
43	7	COMPENSATION	5	MOTOR ACCIDENT CLAIM OTHER INJURY
44	7	COMPENSATION	6	MATTERS RELATING TO NEGLIGENCE
45	7	COMPENSATION	7	RAILWAY ACCIDENT INCLUDING RAILWAY COMPENSATION
46	7	COMPENSATION	1	INSURER LIABILITY MATTERS
47	8	CONTEMPT OF COURT	2	CRIMINAL CONTEMPT
48	8	CONTEMPT OF COURT	3	REFERENCES BY SUBORDINATE COURTS
49	8	CONTEMPT OF COURT	100	Civil Contempt - Reference from District Judiciary
50	8	CONTEMPT OF COURT	1	CIVIL CONTEMPT
51	8	CONTEMPT OF COURT	101	Contempt Appeal
52	8	CONTEMPT OF COURT	99	OTHERS
53	9	CRIMINAL	16	CUSTODIAL DEATH
54	9	CRIMINAL	17	DETENTION
55	9	CRIMINAL	18	DOWRY DEATHS
56	9	CRIMINAL	19	ECONOMIC OFFENSES
57	9	CRIMINAL	20	EVE TEASING
58	9	CRIMINAL	21	FORGERY
59	9	CRIMINAL	22	HARASSMENT, CRUELTY TO WOMEN FOR DOWRY
60	9	CRIMINAL	23	ILLICIT LIQUOR TRAGEDY
61	9	CRIMINAL	24	POLICE ATROCITIES
62	9	CRIMINAL	25	PRODUCTION OF MISSING PERSON
63	9	CRIMINAL	27	RAPE
64	9	CRIMINAL	28	SEXUAL HARASSMENT
65	9	CRIMINAL	29	SPEEDY TRIAL
66	9	CRIMINAL	30	SUSPENSION OF SENTENCE
67	9	CRIMINAL	99	OTHERS
68	9	CRIMINAL	31	FOR TRANSFER OF INVESTIGATION TO ANOTHER AGENCY
69	9	CRIMINAL	33	COMPENSATION TO COMPLAINANT
70	9	CRIMINAL	109	Orders Passed under D.V. Act
71	9	CRIMINAL	110	Maintenance under D.V. Act
72	9	CRIMINAL	112	Crime against women and Children - Other Matters
73	9	CRIMINAL	114	Crime under PCA other matters
74	9	CRIMINAL	119	Seeking directions through jail
75	9	CRIMINAL	116	Death Confirmation Cases
76	9	CRIMINAL	107	Quashing FIR, C.R., Charge Sheet - Prevention of Corruption Act
77	9	CRIMINAL	106	Quashing FIR, C.R., Charge Sheet - Crime against Women and Children
78	9	CRIMINAL	105	Seeking Directions
79	9	CRIMINAL	104	Premature Release
80	9	CRIMINAL	103	Remission, Commutation of Sentence
81	9	CRIMINAL	102	Furlhough, Parole
82	9	CRIMINAL	115	482 Cr.P. C. / 528 BNSS Application other than Quashing and 156 (3) Cr.P.C./ 175(3) BNSS
83	9	CRIMINAL	26	QUASHING OF FIR C.R., CHARGE SHEET OR PROSECUTION

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
84	9	CRIMINAL	100	Habeas Corpus
85	9	CRIMINAL	101	Direction to Investigate under section 156(3) Cr.P.C/175(3) BNSS
86	9	CRIMINAL	113	Direction to Investigate under section 156(3) Cr.P.C / 175(3) BNSS in Crime under PCA
87	9	CRIMINAL	15	CRIMINAL T.P. U/S 407 OF CRPC / Section 447 of BNSS
88	9	CRIMINAL	108	Maintenance Under Cr.P.C. / BNSS
89	9	CRIMINAL	111	Direction to Investigate under section 156(3) Cr.P.C/ 175(3) BNSS in Crime against Women and Children
90	9	CRIMINAL	117	482 Cr. P.C./ 528 BSS Applications in PC Act - Other than Quashing and direction under 156(3)Cr.P.C. / 175(3) BNSS
91	9	CRIMINAL	118	482 Cr.P.C./ 528 BNSS Applications Crime against Women and Children - Other than Quashing and Directions 156 (3)/ 175(3) BNSS
92	9	CRIMINAL	32	COMPENSATION IN ILLEGAL ARREST/DETENTION
93	9	CRIMINAL	1	ABDUCTION/KIDNAPPING
94	9	CRIMINAL	2	AGAINST ORDER OF ACQUITTAL
95	9	CRIMINAL	3	AGAINST ORDER OF CONVICTION
96	9	CRIMINAL	4	ANTICIPATORY BAIL
97	9	CRIMINAL	5	BAIL/INTERIM BAIL
98	9	CRIMINAL	6	BANK SCAMS
99	9	CRIMINAL	7	OTHER SCAM MATTERS
100	9	CRIMINAL	8	CBI CASES
101	9	CRIMINAL	10	CHEATING
102	9	CRIMINAL	11	MASS CHEATING
103	9	CRIMINAL	12	CHEQUE DISHONOUR
104	9	CRIMINAL	13	CORRUPTION DISPROPORTIONATE ASSETS
105	9	CRIMINAL	14	CORRUPTION TRAP CASES
106	10	DIRECT TAXES	14	PROPERTY TAX/MUNICIPAL TAX
107	10	DIRECT TAXES	100	GST GOODS AND SERVICES TAX
108	10	DIRECT TAXES	1	AGRICULTURAL INCOME TAX
109	10	DIRECT TAXES	2	CAPITAL GAINS
110	10	DIRECT TAXES	3	DEDUCTIONS/EXEMPTIONS
111	10	DIRECT TAXES	4	FEMA MATTERS
112	10	DIRECT TAXES	5	FERA MATTERS
113	10	DIRECT TAXES	6	INCOME FROM BUSINESS/PROFESSION
114	10	DIRECT TAXES	7	INCOME FROM HOUSE PROPERTY
115	10	DIRECT TAXES	8	INCOME FROM OTHER SOURCES
116	10	DIRECT TAXES	9	INCOME FROM SALARIES
117	10	DIRECT TAXES	10	INTEREST TAX MATTERS
118	10	DIRECT TAXES	11	ORDERS PASSED BY CHARTERED ACCOUNTANTS
119	10	DIRECT TAXES	12	PENALTIES/PROSECUTION/SETTLEMENT COMMISSION
120	10	DIRECT TAXES	13	PROFESSIONAL TAX

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
121	10	DIRECT TAXES	15	RE-ASSESSMENT/RESIDENTIAL POWER RECTIFICATION
122	10	DIRECT TAXES	16	REGISTRATION
123	10	DIRECT TAXES	17	VALUATION
124	10	DIRECT TAXES	99	OTHERS
125	11	EDUCATION	9	GRANT IN AID
126	11	EDUCATION	101	Matters of non teaching staff
127	11	EDUCATION	100	Matters of Teaching Staff
128	11	EDUCATION	1	ADMISSION
129	11	EDUCATION	2	AFFILIATION
130	11	EDUCATION	3	DENTAL
131	11	EDUCATION	4	ENGINEERING
132	11	EDUCATION	5	ESTABLISHMENT
133	11	EDUCATION	6	EVALUATION/REVALUATION OF MARKS
134	11	EDUCATION	7	EXAMINATION
135	11	EDUCATION	8	EXPULSION
136	11	EDUCATION	10	LANGUAGE
137	11	EDUCATION	11	MANAGEMENT
138	11	EDUCATION	12	MEDICAL
139	11	EDUCATION	13	NON PROFESSIONAL COURSES
140	11	EDUCATION	14	PHARMACY
141	11	EDUCATION	15	PHYSIOTHERAPY
142	11	EDUCATION	16	PROFESSIONAL COURSES
143	11	EDUCATION	17	RECOGNITION
144	11	EDUCATION	18	RESULT
145	11	EDUCATION	19	SYLLABI
146	11	EDUCATION	20	TRANSFER
147	11	EDUCATION	21	TUITION FEE
148	11	EDUCATION	99	OTHERS
149	12	ELECTION	9	PANCHAYAT SAMITI
150	12	ELECTION	10	RECOUNTING OF VOTES
151	12	ELECTION	11	UNIVERSITY
152	12	ELECTION	12	ZILLA PARISHAD
153	12	ELECTION	105	Cantonment
154	12	ELECTION	106	Other Urban Local Bodies
155	12	ELECTION	1	CO-OPERATIVE SOCIETIES
156	12	ELECTION	2	CORRUPT PRACTICES
157	12	ELECTION	100	Urban Local Bodies- Municipal Council, Nagar Panchayat, Nagar Parishad
158	12	ELECTION	107	Other Rural Local Bodies
159	12	ELECTION	101	Rural Local Bodies - - Zilla Parishad, Panchayat Samiti, APMC
160	12	ELECTION	104	Sugar Factories,Cotton Mills, Milk Fedaration
161	12	ELECTION	99	OTHERS
162	12	ELECTION	103	Educational Institutions

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
163	12	ELECTION	102	Government Body
164	12	ELECTION	4	GRAM PANCHAYATS
165	12	ELECTION	3	DELIMITATION OF CONSTITUENCIES
166	12	ELECTION	5	LEGISLATIVE ASSEMBLY
167	12	ELECTION	6	PARLIAMENT
168	12	ELECTION	7	MUNICIPAL CORPORATION
169	12	ELECTION	8	MUNICIPAL COUNCILS
170	13	ELECTRICITY	2	CONNECTIONS
171	13	ELECTRICITY	4	DISCONNECTIONS
172	13	ELECTRICITY	5	ELECTRICAL LINE
173	13	ELECTRICITY	6	ELECTRICAL DUES/ARREARS
174	13	ELECTRICITY	7	MAH. ELECTRICITY REGULATORY COMMISSION
175	13	ELECTRICITY	8	POWER RESTRICTION/LOAD SHEDDING
176	13	ELECTRICITY	9	RE-CONNECTION
177	13	ELECTRICITY	10	SECURITY DEPOSITS
178	13	ELECTRICITY	11	STATE ELECTRICITY DUTIES
179	13	ELECTRICITY	12	SUPPLY
180	13	ELECTRICITY	13	TARIFF
181	13	ELECTRICITY	14	TAXATION
182	13	ELECTRICITY	99	OTHERS
183	13	ELECTRICITY	1	CENTRAL ACTS
184	13	ELECTRICITY	3	CONSUMER COMPLAINTS/GRIEVANCES
185	14	EVICTON FROM PUBLIC PREMISES	99	OTHERS
186	14	EVICTON FROM PUBLIC PREMISES	1	DEFAULT
187	14	EVICTON FROM PUBLIC PREMISES	2	UNAUTHORIZED OCCUPATION
188	14	EVICTON FROM PUBLIC PREMISES	3	VIOLATION OF CONDITION
189	15	EXECUTION	99	OTHERS
190	15	EXECUTION	1	ATTACHMENT
191	15	EXECUTION	2	AWARDS
192	15	EXECUTION	3	DECREES
193	15	EXECUTION	4	GARNISHEE NOTICE
194	15	EXECUTION	5	ORDERS
195	15	EXECUTION	6	SALE
196	15	EXECUTION	7	THIRD PARTY SALE
197	16	FAMILY LAW	1	ADOPTION
198	16	FAMILY LAW	99	OTHERS
199	16	FAMILY LAW	8	RESTITUTION OF CONJUGAL RIGHTS
200	16	FAMILY LAW	7	MUTUAL CONSENT
201	16	FAMILY LAW	6	MAINTENANCE
202	16	FAMILY LAW	5	GUARDIANSHIP
203	16	FAMILY LAW	4	DIVORCE/DISSOLUTION
204	16	FAMILY LAW	3	CHILD CUSTODY

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
205	16	FAMILY LAW	2	ALIMONY
206	17	INDIRECT TAXES	9	OCTROI
207	17	INDIRECT TAXES	100	GST Goods and Services Tax
208	17	INDIRECT TAXES	1	ENTETAINMENT TAX
209	17	INDIRECT TAXES	2	ENTRY TAXES
210	17	INDIRECT TAXES	3	EXEMPTION
211	17	INDIRECT TAXES	4	EXPORT POLICY
212	17	INDIRECT TAXES	5	HOTEL TAX
213	17	INDIRECT TAXES	6	IMPORT POLICY
214	17	INDIRECT TAXES	7	LICENCE FEE
215	17	INDIRECT TAXES	8	MOTOR VEHICLE TAXATION
216	17	INDIRECT TAXES	10	OPEN GENERAL LICENCE
217	17	INDIRECT TAXES	11	PROFESSIONAL TAX
218	17	INDIRECT TAXES	12	PURCHASE TAX
219	17	INDIRECT TAXES	13	SALES TAX (STATE)
220	17	INDIRECT TAXES	14	SALES TAX(CENTRAL)
221	17	INDIRECT TAXES	15	SERVICE TAX
222	17	INDIRECT TAXES	16	TERMINAL TAX
223	17	INDIRECT TAXES	17	TOLL TAX
224	17	INDIRECT TAXES	18	VALUATION
225	17	INDIRECT TAXES	19	VALUE ADDED TAX
226	17	INDIRECT TAXES	20	WATER AND SEWAGE TAX
227	17	INDIRECT TAXES	99	OTHERS
228	19	LABOUR MATTERS DB	5	DISMISSAL/TERMINATION
229	19	LABOUR MATTERS DB	4	CONTRACT LABOUR
230	19	LABOUR MATTERS DB	1	AD-HOC WAGES
231	19	LABOUR MATTERS DB	2	BONUS
232	19	LABOUR MATTERS DB	99	OTHERS
233	19	LABOUR MATTERS DB	3	CASUAL DAILY WAGES
234	19	LABOUR MATTERS DB	12	WORKMEN COMPENSATION
235	19	LABOUR MATTERS DB	11	WAGES
236	19	LABOUR MATTERS DB	10	RETRENCHMENT
237	19	LABOUR MATTERS DB	9	RETRIAL BENEFITS
238	19	LABOUR MATTERS DB	8	PROVIDENT FUND
239	19	LABOUR MATTERS DB	7	GRATUITY
240	19	LABOUR MATTERS DB	6	EMPLOYEES INSURANCE
241	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	8	COMPENSATION
242	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	1	ACQUISITION FOR DEFENCE PURPOSE
243	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	9	DE-REQUISITION
244	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	100	Nagar Parishad
245	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	10	NOTIFICATION/NOTICE
246	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	11	REQUISITION

List of Subject & Sub-Subject				
Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
247	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	99	OTHERS
248	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	2	ACQUISITION FOR EMERGENCY POWER
249	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	3	ACQUISITION FOR CRZ PROJECTS
250	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	4	ACQUISITION GENERAL
251	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	5	ACQUISITION FOR GOVERNMENT/LOCAL BODIES
252	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	6	ACQUISITION FOR SEZ
253	20	LAND ACQUISITION/REQUISITION(CENTRAL/STATE)	7	AWARDS
254	21	LAND LAWS AND AGRICULTURAL TENANCIES	8	PREEMPTION MATTERS
255	21	LAND LAWS AND AGRICULTURAL TENANCIES	1	AGRICULTURAL LAND CEILING
256	21	LAND LAWS AND AGRICULTURAL TENANCIES	2	ARREARS
257	21	LAND LAWS AND AGRICULTURAL TENANCIES	3	BONAFIDE REQUIREMENT - GENERAL
258	21	LAND LAWS AND AGRICULTURAL TENANCIES	4	BONAFIDE REQUIREMENT - PUBLIC TRUSTS
259	21	LAND LAWS AND AGRICULTURAL TENANCIES	5	BONAFIDE REQUIREMENT - SPECIAL (ARMED FORCES ETC)
260	21	LAND LAWS AND AGRICULTURAL TENANCIES	6	INAM AND WATAN ABOLITION
261	21	LAND LAWS AND AGRICULTURAL TENANCIES	7	POSSESSION ON ANY OTHER GROUND
262	21	LAND LAWS AND AGRICULTURAL TENANCIES	9	RESTORATION OF POSSESSION
263	21	LAND LAWS AND AGRICULTURAL TENANCIES	10	SALE/TRANSFER OF LAND BY SC/ST
264	21	LAND LAWS AND AGRICULTURAL TENANCIES	99	OTHERS
265	22	ACQUISITION/NATIONALISATION OF UNDERTAKINGS	1	ACQUISITION / NATIONALIZATION OF UNDERTAKINGS
266	23	INSOLVENCY PROCEEDINGS	3	DISCHARGE
267	23	INSOLVENCY PROCEEDINGS	2	ANNULMENT
268	23	INSOLVENCY PROCEEDINGS	1	ADJUDICATION
269	23	INSOLVENCY PROCEEDINGS	99	OTHERS
270	24	LEASES. GOVT. CONTRACTS, TENDERS /CONTRACTS BY LOCAL BODIES	2	TENDERS INVITED OR CONTRACT AWARDED LEASES GRANTED OR DETERMINED BY LOCAL BODIES
271	24	LEASES. GOVT. CONTRACTS, TENDERS /CONTRACTS BY LOCAL BODIES	1	TENDERS INVITED OR CONTRACT AWARDED LEASES GRANTED OR DETERMINED BY CENTRAL GOVT.
272	24	LEASES. GOVT. CONTRACTS, TENDERS /CONTRACTS BY LOCAL BODIES	99	OTHERS
273	24	LEASES. GOVT. CONTRACTS, TENDERS /CONTRACTS BY LOCAL BODIES	4	TENDERS INVITED OR CONTRACT AWARDED LEASES GRANTED OR DETERMINED BY STATE GOVT.
274	24	LEASES. GOVT. CONTRACTS, TENDERS /CONTRACTS BY LOCAL BODIES	3	TENDERS INVITED OR CONTRACT AWARDED LEASES GRANTED OR DETERMINED BY PUBLIC SECT. UNDERTAKINGS
275	25	TELEPHONE	99	OTHERS
276	25	TELEPHONE	3	RE-CONNECTION
277	25	TELEPHONE	2	DISCONNECTION
278	25	TELEPHONE	1	EXCESS TELEPHONE BILLING
279	26	TRANSFER OF PROPERTY	3	HYPOTHETICAL AND PLEDGE
280	26	TRANSFER OF PROPERTY	4	LEASE
281	26	TRANSFER OF PROPERTY	2	FORECLOSURE
282	26	TRANSFER OF PROPERTY	1	EVICION
283	26	TRANSFER OF PROPERTY	99	OTHERS
284	26	TRANSFER OF PROPERTY	11	SALE
285	26	TRANSFER OF PROPERTY	10	REDEMPTION
286	26	TRANSFER OF PROPERTY	9	MORTGAGE PRIVATE

List of Subject & Sub-Subject				
Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
287	26	TRANSFER OF PROPERTY	8	MORTGAGE EQUITABLE
288	26	TRANSFER OF PROPERTY	7	MORTGAGE ENGLISH
289	26	TRANSFER OF PROPERTY	6	MESNE PROFITS
290	26	TRANSFER OF PROPERTY	5	LICENCE
291	27	FORESTS	99	OTHERS
292	27	FORESTS	3	PRIVATE FOREST
293	27	FORESTS	2	CENTRAL FOREST
294	27	FORESTS	1	STATE FOREST
295	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	15	PARTNERSHIP DISSOLUTION
296	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	14	PARTNERSHIP ACCOUNTS
297	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	13	PARTNERSHIP
298	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	12	MONEY LENDING
299	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	11	MATTERS RELATING TO OTHER FINANCIAL INSTITUTIONS
300	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	10	MATTERS RELATING TO SECULARIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS
301	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	9	FINANCIAL CORPORATION OTHER THAN BANK
302	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	8	DOMAIN NAME
303	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	7	DESIGNS
304	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	6	COPY RIGHTS
305	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	5	CONTRACT
306	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	4	BRAND
307	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	3	BANK OTHERS
308	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	2	BANK MORTGAGE
309	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	1	BANK GUARANTEE
310	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	17	PERFORMANCE GUARANTEES
311	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	104	DART Matters
312	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	103	DRT Matters
313	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	102	Enforcement of Securities
314	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	101	SEBI Matters
315	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	19	SUIT BASED ON DOCUMENTS
316	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	100	Insolvency Bankruptcy
317	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	99	OTHERS
318	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	18	STATE FINANCE CORPORATION
319	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	21	OTHER INTELLECTUAL PROPERTY
320	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	20	TRADE MARKS
321	28	MERCANTILE LAWS COMMERCIAL TRANSACTIONS , BANKS	16	PATENTS
322	30	ORDINARY CIVIL	102	Lookout Notice Challenge
323	30	ORDINARY CIVIL	1	ALLOTMENT OF PLOTS/FLATS
324	30	ORDINARY CIVIL	2	BENAMI TRANSACTIONS
325	30	ORDINARY CIVIL	3	CANCELLATION OF PLOTS/FLATS
326	30	ORDINARY CIVIL	4	DEALERSHIP/DISTRIBUTION
327	30	ORDINARY CIVIL	5	FAIR PRICE SHOPS
328	30	ORDINARY CIVIL	6	FIXATION OF PRICES OF PLOTS/FLATS

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
329	30	ORDINARY CIVIL	7	FREEDOM FIGHTERS PENSION
330	30	ORDINARY CIVIL	8	LOTTERIES
331	30	ORDINARY CIVIL	9	ROYALTY ON COAL ETC.
332	30	ORDINARY CIVIL	10	SPECIFIC PERFORMANCE OF CONTRACT
333	30	ORDINARY CIVIL	11	ORDINARY CIVIL
334	30	ORDINARY CIVIL	99	OTHERS
335	30	ORDINARY CIVIL	103	Cooperative Societies
336	30	ORDINARY CIVIL	100	Project Affected Persons
337	30	ORDINARY CIVIL	101	Resettlement of Displaced persons
338	30	ORDINARY CIVIL	104	MTP Medical Termination of Pregnancy
339	31	PERSONAL LAW	8	SUCCESSION CERTIFICATE
340	31	PERSONAL LAW	2	GIFTS
341	31	PERSONAL LAW	100	Maintenance under Personal Law
342	31	PERSONAL LAW	7	FOR LETTERS OF ADMINISTRATION WITHOUT WILL
343	31	PERSONAL LAW	6	FOR LETTERS OF ADMINISTRATION WITH WILL
344	31	PERSONAL LAW	5	FOR PROBATE
345	31	PERSONAL LAW	4	PARTITION
346	31	PERSONAL LAW	1	ADMINISTRATION OF PROPERTY
347	31	PERSONAL LAW	3	INHERITANCE AND SUCCESSION
348	31	PERSONAL LAW	99	OTHERS
349	31	PERSONAL LAW	10	REVOCAION PETITION
350	31	PERSONAL LAW	9	HEIRSHIP CERTIFICATE.
351	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	19	RIOTS
352	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	1	AIR POLLUTION INDUSTRIAL
353	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	2	AIR POLLUTION POWER STATIONS
354	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	3	AIR POLLUTION VEHICULAR
355	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	4	AIR POLLUTION OTHERS
356	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	5	BAN ON CUTTING OF TREES
357	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	6	BONDED LABOUR
358	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	7	CHILD LABOUR INCLUDING NEGLECTED CHILDREN
359	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	8	COASTAL REGULATION ZONE
360	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	9	ECOLOGICAL IMBALANCE PROTECTION AND CONSERVATION OF FORESTS, PROTECTION OF WILD LIFE.
361	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	10	ESSENTIAL AMENITIES OR SERVICES
362	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	11	HOUSING
363	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	12	ENCROACHMENTS
364	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	13	MAN MADE DISASTER
365	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	14	NATURAL DISASTER
366	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	15	NOISE POLLUTION INDUSTRY
367	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	16	NOISE POLLUTION VEHICULAR
368	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	17	NOISE POLLUTION OTHER
369	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	18	REDEVELOPMENT OF PUBLIC PROPERTY
370	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	20	SCAM MATTERS

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
371	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	21	WATER POLLUTION DOMESTIC
372	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	22	WATER POLLUTION INDUSTRIAL
373	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	23	WATER POLLUTION RIVER
374	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	24	WATER POLLUTION SEA
375	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	25	WATER POLLUTION SEWORAGE
376	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	26	WATER POLLUTION OTHER
377	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	27	UNAUTHORIZED CONSTRUCTIONS
378	32	PUBLIC INTEREST LITIGATION/LETTER PETITIONS	99	OTHERS
379	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	2	MANAGEMENT/ADMINISTRATION DISPUTES OF TEMPLES(PRIEST, MAHANT,PUJARI)
380	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	3	MATTERS RELATING TO CHANGE REPORTS
381	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	6	CENTRAL LAWS
382	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	99	OTHERS
383	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	5	STATE LAWS
384	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	4	WAKF BOARD MATTERS
385	33	RELIGIOUS/CHARITABLE ENDOWMENTS AND PUBLIC TRUST	1	GRANT/NON GRANT FOR SANCTION / AUTHORIZATION FOR ALIENATION OF IMMOVABLE TRUST PROPERTY
386	34	RENT ACT	3	BREACH OF TENANCY CONDITION
387	34	RENT ACT	4	DISCLAIMER OF TITLE
388	34	RENT ACT	13	LEAVE AND LICENCE
389	34	RENT ACT	12	INTERIM ORDER/AD-INTERIM ORDER PASSED IN RENT ACT MATTERS
390	34	RENT ACT	11	EVICION ON THE GROUND OF MISUSE
391	34	RENT ACT	10	EVICION ON THE GROUND OF CHANGE OF USE
392	34	RENT ACT	9	EVICION - PERSONAL NECESSITY PUBLIC TRUST
393	34	RENT ACT	8	EVICION - PERSONAL NECESSITY SPECIAL CATEGORY, ARMED FORCES ETC.
394	34	RENT ACT	6	EVICION FOR REBUILDING
395	34	RENT ACT	7	EVICION - PERSONAL NECESSITY GENERAL
396	34	RENT ACT	5	ENHANCEMENT OF RENT
397	34	RENT ACT	99	OTHERS
398	34	RENT ACT	15	NUISANCE
399	34	RENT ACT	14	MATERIAL ALTERATION
400	34	RENT ACT	2	ARREARS OF RENT
401	34	RENT ACT	1	ALTERNATE ACCOMMODATION
402	35	MAT	8	PENSION
403	35	MAT	26	TEMPORARY APPOINTMENT
404	35	MAT	1	ALLOTMENT OF ACCOMMODATION
405	35	MAT	2	BACK WAGES
406	35	MAT	3	COMPULSORY RETIREMENT
407	35	MAT	4	CONDITION OF SERVICE
408	35	MAT	5	DISCIPLINARY PROCEEDINGS
409	35	MAT	6	EQUAL PAY FOR EQUAL WORK
410	35	MAT	99	OTHER
411	35	MAT	7	GRATUITY

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
412	35	MAT	25	SUSPENSION
413	35	MAT	9	MEDICAL FACILITIES
414	35	MAT	10	MINOR PENALTIES
415	35	MAT	11	PAY-SCALES
416	35	MAT	12	PROBATION AMD CONFIRMATION
417	35	MAT	13	PROMOTION
418	35	MAT	14	RECRUITMENT COMPASSIONATE APPOINTMENT
419	35	MAT	15	RECRUITMENT DISABLE PERSON
420	35	MAT	16	RECRUITMENT GENERAL
421	35	MAT	17	REGULARIZATION OF AD-HOC EMPLOYEES
422	35	MAT	18	REMOVAL/DISMISSAL/TERMINATION OF SERVICE
423	35	MAT	19	RESERVATION IN SERVICE FOR DISABLE PERSON
424	35	MAT	20	RESERVATION IN SERVICE FOR OBC
425	35	MAT	29	VOLUNTARY RETIREMENT
426	35	MAT	28	USE OF FORGED/FALSE DOCUMENTS FOR SECURING EMPLOYMENT
427	35	MAT	27	TRANSFER
428	35	MAT	100	Teaching Staff Educational Institutions matters
429	35	MAT	101	Non Teaching staff Educational Institution matters
430	35	MAT	21	RESERVATION IN SERVICE FOR SC
431	35	MAT	22	RESERVATION IN SERVICE FOR ST
432	35	MAT	23	RETRIAL BENEFITS
433	35	MAT	24	SENIORITY
434	36	EXCISE	1	Central Excise Department
435	36	EXCISE	2	State Excise Department
436	37	STATUTORY APPOINTMENTS	2	ZILLA PARISHAD
437	37	STATUTORY APPOINTMENTS	3	CHAIRMAN, VICE-CHAIRMAN OF STATUTORY CORPORATION/BODIES
438	37	STATUTORY APPOINTMENTS	1	MEMBERS OF STATUTORY CORPORATIONS/BODIES
439	37	STATUTORY APPOINTMENTS	99	OTHER
440	37	STATUTORY APPOINTMENTS	4	VICE CHANCELLOR OF UNIVERSITIES
441	38	SUITS	99	OTHER
442	38	SUITS	8	ORIGINATING SUMMONS
443	38	SUITS	7	INTERPLEADER
444	38	SUITS	6	FOR ADMINISTRATION
445	38	SUITS	5	FOR PARTITION
446	38	SUITS	4	FOR DECLARATION BASED ON DOCUMENTS
447	38	SUITS	3	FOR DECLARATION GENERAL
448	38	SUITS	2	MONEY SUITS GENERAL
449	38	SUITS	1	MONEY SUITS BASED ON NEGOTIABLE INSTRUMENT/SUMMARY SUITS
450	39	TOWN PLANNING	99	OTHERS
451	39	TOWN PLANNING	3	SLUM REDEVELOPMENT SCHEMES
452	39	TOWN PLANNING	2	DEVELOPMENT PERMISSION
453	39	TOWN PLANNING	1	CHALLENGE TO DECLARATION AS SLUM AREA

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
454	39	TOWN PLANNING	7	MMRDA
455	39	TOWN PLANNING	6	MHADA
456	39	TOWN PLANNING	5	REHABILITATION OF SLUMS
457	39	TOWN PLANNING	4	TOWN PLANNING MATTERS INCLUDING MATTERS RELATING TO RESERVATION, TOWN PLANNING SCHEMES
458	40	FULL BENCH	1	CIVIL
459	40	FULL BENCH	2	CRIMINAL
460	41	LARGER BENCH	1	LARGER BENCH
461	42	UNDEFENDED SUIT	2	Infrastructure of Public Projects
462	42	UNDEFENDED SUIT	4	UNDEFENDED SUIT
463	42	UNDEFENDED SUIT	3	Infrastructure of Other Projects
464	42	UNDEFENDED SUIT	1	Infrastructure of Courts
465	43	COMMERCIAL	2	Commercial Arbitration Appeal
466	43	COMMERCIAL	3	Valuation more than 100 Crore
467	43	COMMERCIAL	1	Commercial Appeal
468	44	TENDER MATTERS	2	Tender of Other Projects
469	44	TENDER MATTERS	1	Tender of Public Projects
470	45	CIVIL APPEALS	2	Single Bench Matters
471	45	CIVIL APPEALS	1	Division Bench Matters
472	46	LOCAL BODY LABOUR MATTERS	7	Gram Panchayat
473	46	LOCAL BODY LABOUR MATTERS	4	Nagar Panchayat
474	46	LOCAL BODY LABOUR MATTERS	5	Panchayat Samiti
475	46	LOCAL BODY LABOUR MATTERS	2	Cantonment Area
476	46	LOCAL BODY LABOUR MATTERS	1	Municipal Corporation
477	46	LOCAL BODY LABOUR MATTERS	3	Municipal Council
478	46	LOCAL BODY LABOUR MATTERS	6	Zilla Parishad
479	47	LOCAL BODY SERVICE MATTERS	2	Cantonment Areas
480	47	LOCAL BODY SERVICE MATTERS	4	Nagar Panchayat
481	47	LOCAL BODY SERVICE MATTERS	5	Panchayat Samiti
482	47	LOCAL BODY SERVICE MATTERS	6	Zilla Parishad
483	47	LOCAL BODY SERVICE MATTERS	7	Gram Panchayat
484	47	LOCAL BODY SERVICE MATTERS	9	Non Teaching Staff Service Matters
485	47	LOCAL BODY SERVICE MATTERS	8	Teaching Staff Service Matters
486	47	LOCAL BODY SERVICE MATTERS	1	Municipal Corporation
487	47	LOCAL BODY SERVICE MATTERS	3	Municipal Council
488	48	CASTE SCRUTINY	8	Other Caste Scrutiny Claims
489	48	CASTE SCRUTINY	6	Teaching Staff Educational Institutions
490	48	CASTE SCRUTINY	5	Labour and Service - Local body employees
491	48	CASTE SCRUTINY	1	Election of Urban Local Bodies - Municipal Council, Nagar Panchayat
492	48	CASTE SCRUTINY	11	Election of Rural Local Bodies - ZP, PS, APMC and Gram Panchayat
493	48	CASTE SCRUTINY	10	Election of Cantonment
494	48	CASTE SCRUTINY	4	For admission of students
495	48	CASTE SCRUTINY	7	Non Teaching Staff Educational Institutions

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
496	48	CASTE SCRUTINY	9	Election of Municipal Corporation
497	48	CASTE SCRUTINY	2	Election of other than Local Bodies
498	48	CASTE SCRUTINY	3	For Government Servants
499	49	SLUM AREAS	1	SLUM AREAS
500	50	HOUSING AND AREA DEVELOPMENT	1	HOUSING AREA DEVELOPMENT
501	51	BAIL	4	Modification
502	51	BAIL	7	Cancellation - Modification of Anticipatory Bail
503	51	BAIL	8	Other Anticipatory Bail Related
504	51	BAIL	6	In Criminal Appeal
505	51	BAIL	5	Others
506	51	BAIL	3	Cancellation
507	51	BAIL	2	Anticipatory
508	51	BAIL	1	Regular
509	52	INFRASTRUCTURE	1	Infrastructure of Courts
510	52	INFRASTRUCTURE	3	Infrastructure of Other Projects
511	52	INFRASTRUCTURE	2	Infrastructure of Public Projects
512	53	FIRST APPEAL	1	Land Acquisition - Division Bench
513	53	FIRST APPEAL	3	MACP - Division Bench
514	53	FIRST APPEAL	4	MACP - Single Bench
515	53	FIRST APPEAL	5	Other Appeals - Division Bench
516	53	FIRST APPEAL	6	Other Appeals - Single Bench
517	53	FIRST APPEAL	2	Land Acquisition - Single Bench
518	53	FIRST APPEAL	7	Against Order of Civil Court - Single Bench
519	53	FIRST APPEAL	8	Against Order of Civil Court - Division Bench
520	54	ENVIRONMENT ISSUES	4	Valleys Planes and mountains
521	54	ENVIRONMENT ISSUES	5	Noise
522	54	ENVIRONMENT ISSUES	6	Global Warming
523	54	ENVIRONMENT ISSUES	7	Sewage and Drainage
524	54	ENVIRONMENT ISSUES	8	Ecology
525	54	ENVIRONMENT ISSUES	10	Open Spaces in Cities and towns
526	54	ENVIRONMENT ISSUES	11	Animals and Birds
527	54	ENVIRONMENT ISSUES	12	Soil
528	54	ENVIRONMENT ISSUES	13	Aquatic Species
529	54	ENVIRONMENT ISSUES	9	Forest
530	54	ENVIRONMENT ISSUES	1	Air
531	54	ENVIRONMENT ISSUES	2	Water
532	54	ENVIRONMENT ISSUES	3	Plants and trees
533	55	ENERGY	2	Wind
534	55	ENERGY	3	Petrochemicals
535	55	ENERGY	6	Hydrogen
536	55	ENERGY	8	Electricity
537	55	ENERGY	7	Hydro Electricity

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
538	55	ENERGY	5	Nuclear
539	55	ENERGY	4	Biomass
540	55	ENERGY	1	Solar
541	56	AIR PORTS	2	International
542	56	AIR PORTS	3	Defense
543	56	AIR PORTS	4	Issues under the Air Ports Authority of India Act
544	56	AIR PORTS	1	Domestic
545	57	LAND REVENUE CODE MATTERS	1	Division Bench
546	57	LAND REVENUE CODE MATTERS	2	Single Bench
547	57	LAND REVENUE CODE MATTERS	3	Stamp Act matters
548	58	CRIMINAL APPEAL	11	Against Enhancement of sentence Suo Motu(377 Cr.P.C.)/ 418 BNSS
549	58	CRIMINAL APPEAL	13	Against Conviction under Lesser offence-By Complainant/Victim(372) Cr.P.C./413 BNSS
550	58	CRIMINAL APPEAL	16	Against Order under SC-ST Act (Section 14-A-Other)
551	58	CRIMINAL APPEAL	5	Against Acquittal - By Complainant-Victim (372)Cr.P.C/ (413) BNSS
552	58	CRIMINAL APPEAL	7	Against Acquittal - By Govt. (378 Cr.P.C / 419 BNSS)
553	58	CRIMINAL APPEAL	10	Against Enhancement of sentence (377 Cr.P.C.)/ 418 BNSS
554	58	CRIMINAL APPEAL	12	Against inadequate Compensation by Victim or Complainant(372) Cr.P.C. / 413 BNSS
555	58	CRIMINAL APPEAL	6	Against Acquittal - By Pvt Party (378 Cr.P.C./419 BNSS)
556	58	CRIMINAL APPEAL	9	Against Acquittal - SC-ST Act - By Complainant-Victim
557	58	CRIMINAL APPEAL	14	Appeal Misc. Others
558	58	CRIMINAL APPEAL	3	Against Conviction - By Convicted Person - in Jail - By Appointed Advocate
559	58	CRIMINAL APPEAL	15	For return of the Property
560	58	CRIMINAL APPEAL	4	Against Conviction - By Convicted Person - in Jail - Through Jail
561	58	CRIMINAL APPEAL	2	Against Conviction - By Convicted Person - on Bail - By Appointed Advocate
562	58	CRIMINAL APPEAL	17	Against Order under section 14-A SC-SC Act read with Section 156(3) Cr.P.C./ 175(3) BNSS
563	58	CRIMINAL APPEAL	8	Against acquittal - SC-ST Act - By Govt
564	58	CRIMINAL APPEAL	1	Against Conviction - By Convicted Person - on Bail
565	59	TRANSFER OF CASES WITH IN THE STATE	1	BENCHES OF THE HIGH COURT
566	59	TRANSFER OF CASES WITH IN THE STATE	2	SUBORDINATE COURTS
567	60	JUDICIARY LITIGATION	5	Against High Court at Goa Administration
568	60	JUDICIARY LITIGATION	1	Against High Court Administration
569	60	JUDICIARY LITIGATION	2	Against Judges of High Court
570	60	JUDICIARY LITIGATION	3	Against Aurangabad Bench Administration
571	60	JUDICIARY LITIGATION	4	Against Nagpur Bench Administration

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
572	60	JUDICIARY LITIGATION	6	Against District Court Administration
573	60	JUDICIARY LITIGATION	7	Against Judicial Officers
574	60	JUDICIARY LITIGATION	8	Service Matters of Judicial Officers
575	60	JUDICIARY LITIGATION	9	Service Matters of District Court Staff
576	60	JUDICIARY LITIGATION	10	Service Matters of High Court Staff
577	60	JUDICIARY LITIGATION	11	Appointment in Judicial Service
578	60	JUDICIARY LITIGATION	12	Appointments in High Court
579	60	JUDICIARY LITIGATION	13	Appointments in District Court
580	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	8	Grampanchayat
581	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	2	Municipal Council
582	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	3	Nagar Parishad
583	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	6	Zilla Parishad
584	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	7	Panchayat Samiti
585	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	9	Cantonment Areas
586	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	1	Municipal Corporation
587	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	4	Nagar Panchayat
588	61	LOCAL BODY MATTERS OTHER THAN ELECTION, LABOUR AND SERVICE	5	APMC Agriculture Produce Market Committee
589	62	CAT related Service Matters	3	Monetary Relief
590	62	CAT related Service Matters	2	Adverse Action
591	62	CAT related Service Matters	1	Appointment
592	63	TESTAMENTARY	8	Extension Affidavit
593	63	TESTAMENTARY	6	Letters of Administration De-Bonis-non
594	63	TESTAMENTARY	5	Double Probate
595	63	TESTAMENTARY	4	Letters of Administration with Will
596	63	TESTAMENTARY	1	Letters of Administration without Will
597	63	TESTAMENTARY	2	Probate
598	63	TESTAMENTARY	3	Succession
599	63	TESTAMENTARY	7	Letters of Administration with Will - De-Bonis-non
600	64	CHAMBER ORDER OS OFFICERS	1	Discharge of Advocate
601	64	CHAMBER ORDER OS OFFICERS	5	Restoration which are rejected under Rule 986
602	64	CHAMBER ORDER OS OFFICERS	6	Dismissed under Rule 87
603	64	CHAMBER ORDER OS OFFICERS	7	Extension of Returnable Date of Warrant Issued in Execution
604	64	CHAMBER ORDER OS OFFICERS	4	Amendment
605	64	CHAMBER ORDER OS OFFICERS	3	Substituted Service
606	64	CHAMBER ORDER OS OFFICERS	2	Bringing LRs within time
607	65	LABOUR MATTERS SINGLE BENCH	2	BONUS
608	65	LABOUR MATTERS SINGLE BENCH	1	AD-HOC WAGES
609	65	LABOUR MATTERS SINGLE BENCH	13	OTHERS
610	65	LABOUR MATTERS SINGLE BENCH	12	WORKMEN COMPENSATION

List of Subject & Sub-Subject

Sr.No.	Subject Code	Subject Name	Sub-Subject Code	Sub-Subject Description
611	65	LABOUR MATTERS SINGLE BENCH	11	WAGES
612	65	LABOUR MATTERS SINGLE BENCH	10	RETRENCHMANT
613	65	LABOUR MATTERS SINGLE BENCH	9	RETRIAL BENEFITS
614	65	LABOUR MATTERS SINGLE BENCH	8	PROVIDENT FUND
615	65	LABOUR MATTERS SINGLE BENCH	7	GRATUITY
616	65	LABOUR MATTERS SINGLE BENCH	6	EMPLOYEES INSURANCE
617	65	LABOUR MATTERS SINGLE BENCH	5	DISMISSAL/TERMINATION
618	65	LABOUR MATTERS SINGLE BENCH	4	CONTRACT LABOUR
619	65	LABOUR MATTERS SINGLE BENCH	3	CASUAL DAILY WAGES
620	66	OTHER SERVICE MATTERS	2	NON TEACHING STAFF
621	66	OTHER SERVICE MATTERS	1	TEACHING STAFF
622	66	OTHER SERVICE MATTERS	3	ALL OTHER SERVICE MATTERS - DB